

[Shri S. Thangavelu]

Government Hospital is not enough. Due to paucity of sufficient beds, patients are lying on the floor, and, are waiting for medical treatment. This situation further intensifies the severity of the disease and subsequent increase in casualties.

Therefore, I request the Government to immediately send a Central Medical Team with entomologists to assess the situation and provide immediate medical help to the affected people so as to prevent further loss of life. I also request the Government to urge the State Government to accelerate the medical assistance to the affected people as well as to create awareness among public to prevent this disease in the near future.

SHRI TIRUCHI SIVA (Tamil Nadu): Sir, I associate myself with the Special Mention made by the hon. Member.

SHRI JAPAN KUMAR SEN (West Bengal): Sir, I also associate myself with the Special Mention made by the hon. Member.

Demand to take steps for regularisation of contract and daily wage workers

SHRI RAMA CHANDRA KHUNTIA (Odisha): In our country, lakhs of workers have been working as contract labour, NMR, DLR, work-charged in Central PSUs, State PSUs, Central and State Government Departments and private sector for years together. They are getting less wages. There is no social security, no service security, no employment guarantee, no hope or assurance. For their whole life, they work as temporary workers and also die as temporary workers. He or she has family responsibility for their children's education, medical care, marriage and other day-to-day expenditures of family. Their salary is one-fourth of regular workers. In public sector also, contract labourers are getting less although public sectors and private sectors are getting good profits. All Central trade unions have also jointly spoken about this. In all developed countries, contract labour or temporary labour get rather more wages whether a job or employment created may not be regular. But how can there be discrimination in wages and other allowances between the workers doing the same volume of work? There should be equal wage for equal work and when the Central and the State Governments have accepted the Pay Commission recommendations, what is the harm if they regularize all DLR, work-charged, NMR workers working in various departments of Central Government and State Governments and Central PSUs and State PSUs.

All workers for same work must get same wage, allowance, medical care, ESIC and EPF coverage and should also get bonus and pension. Gratuity must be

increased to one month per year and the pension of EPF must be Rs. 2,000 minimum per month. All Contract DLR, work-charged, workers should be given gratuity and pension.

SHRI JAPAN KUMAR SEN (West Bengal): Sir, I associate myself with the issue raised by the hon. Member.

SHRI ANANDA BHASKAR RAPOLU (Andhra Pradesh): Sir, I associate myself with the issue raised by the hon. Member.

**Demand to release a postal stamp in Memory of veteran socialist leader, Late
Shri Prakash Mohadikar**

DR. BHARATKUMAR RAUT (Maharashtra): The House must have heard the sad news of the death of veteran freedom fighter and honest socialist Shri Prakash Mohadikar, fondly known as Prakash Bhai, on Saturday, 18th May 2012, at the age of 94. Prakash Bhai participated in the freedom struggle and was arrested on several occasions for staging satyagraha under the leadership of Mahatma Gandhi.

After India achieved freedom, Prakash Bhai decided to dedicate his life for the upliftment of the deprived and spread education to all strata of the society.. His close association with socialist leader late Sane Guruji took him to the path of socialism. As a part of his mission, Prakash Bhai launched many campaigns in Maharashtra, particularly in Mumbai. Amar Hind Mandal, Sane Guruji Vidyalaya, Gyanba Vidyalaya, and Sane Guruji Kathamala are a few of the institutions he launched, nursed and made them flourish. Prakash Bhai was also elected as a Member of Mumbai Municipal Corporation and later as a Member of Legislative Council .

Prakash Bhai can be truly described as one of the last champions of socialism in Maharashtra. Apart from being a freedom fighter, he was also an educationist and social reformer. I, therefore, request the Government to name one of the Central Government educational institutes like Kendriya Vidyalaya after him and also release a special postal stamp in his memory.

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): Shri Avtar Singh Karimpuri. (*Interruptions*).

DR. BHARATKUMAR RAUT: Sir, I also take this opportunity to register my protest, I have given my zero hour notice two days back on falling value of the rupee.